

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.212 of 1996

Tuesday this the twentieth day of February, one thousand nine hundred and ninety six.

CORAM.

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P.BISWAS, ADMINISTRATIVE MEMBER

A.D.George,
Telecom Office Assistant (General)
Office of the Chief Engineer(C)
Department of Telecommunications,
Trivandrum residing at Alamparambil
House, Kurisumoodu PO,
Changanacherry. ... Applicant

(By Advocate Mr. K.K.M. Sheriff)

Vs.

1. The Union of India represented by
the Secretary to Government of
India, Ministry of Communications,
Department of Telecommunications,
New Delhi.
2. Chief Engineer,
Department of Telecommunications,
Trivandrum.
3. Superintending Engineer (Headquarters)
Department of Telecommunications,
Trivandrum. ... Respondents

(By Advocate Mr. K.S.Bahuleyan for Sr.CGSC)

The application having been heard on 20th February, 1996
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges A2 order by which he
has been transferred to Telecom Civil Circle, Trivandrum.
A2 order does not say from where he is transferred
though it says to where he is transferred and from
where he came to his present undisclosed location.
We wish that the Superintending Engineer who wrote

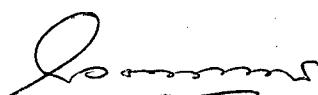
this order could make himself a little more explicit in such an elementary matter.

2. Be that as it may this is not a matter in which we should interfere. Applicant has already made a representation (A3) before third respondent and third respondent will consider the same and pass appropriate orders thereon within ten days from today.

3. If applicant is not relieved he will not be relieved until a decision is taken on A3.

4. With the aforesaid directions, we dispose of the application. No costs.

Dated 20th February, 1996.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

*ks202/-

List of Annexures

ANNEXURE A2 :- Order No. 12(59)95/CE(C)TVM/185 dated 12.2.96 issued by third respondent Superintending Engineer(HQ), Trivandrum.

ANNEXURE A3 :- Representation dated 12.2.96 submitted by the applicant, before the 3rd respondent.